GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:975 ANSWERED ON:16.08.2012 FINANCIAL ASSISTANCE TO ADVOCATES . Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government proposes to provide financial assistance to encourage advocates belonging to Scheduled Castes, Scheduled Tribes and Backward Classes;

(b) if so, the details thereof;

(c) the time by which the final decision in this regard is likely to be taken; and

(d) if not, the reasons therefor?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) to (d) The Bar Council of India, a statutory body, has informed that there is no separate-provision under the Rules of the Bar Council of India to provide any financial assistance to the advocates belonging to SC/ST and Backward classes.